

DIVISION BENCH

ITEM NO.117

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP No.63/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRADEEP KUMAR AGGARWAL & ANR. V/S ROC & ANR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sameer Srivastava along with : *For the Petitioner/Sh. Pradeep*
Sh. Sidharath & Sh. Vinay Kumar, Advs. *Kumar Aggarwal present in person*
Sh. Shivendra Bahadur Singh, CGSC : *For the ROC*
Sh. Krishna Agarwal, Sr. S.C. : *For the IT Dept.*

ORDER

1. After arguing for some time, the Ld. Counsel, Sh. Sameer Srivastava representing the Petitioner seeks another opportunity to address the argument.
2. Let the matter be adjourned for further hearing on 4th July, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

9th May, 2024

Avaneesh Kumar Singh
(Stenographer)